## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/5/2016

NAME OF THE APPLICANT

: SYNTHITE INDUSTRIES LTD

**UNDER SECTION** 

: 14(1)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Del TK Bhaskal Ponyadarshini N Shwetha Vasndevan

Counsel for the Objectors haretha

N Ganesh

Council for the

Petitoness

Sant

3) T.R. Ramerh

Couyse for Objetor/Creditor Clab Jornithus Systems (1) Patr LM.

## <u>ORDER</u>

Shri N Ganesh, PCS, representing the applicant present. Ms N Priyadarshini, counsel for the objectors-cum-shareholders present and filed counter, a copy of which is served to the other side. Shri T R Ramesh representing the creditors present and prayed time for filing objections. He also prayed for obtaining a copy of the application alongwith documents from the applicant. The representative for the applicant is directed to provide a copy of the application alongwith documents relied upon. Put up on <u>06.12.2016 at 10.30 A.M.</u>

(Ch. Md. Sharief **Tariq**) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)